

THE HIGH COURT OF MANIPUR
AT IMPHAL

ORDER

Imphal, the 26th May, 2018

No.HCM/MJS/T-1/92-Estt./ On re-employment Shri Salam Imocha Singh, retired District & Sessions Judge, Thoubal, is posted as Judge, Family Court, Thoubal.

He is directed to join his place of posting and take charge from Smt. Binny Ngangom, Judge, Family Court, Thoubal.

No.HCM/MJS/T-1/92-Estt./ On re-employment, Shri Ch. Brajachand Singh, retired District & Sessions Judge, Bishnupur, is posted as Judge, Family Court, Bishnupur.

He is directed to join his place of posting and take charge from Smt. M. Pemila, Judge, Family Court, Bishnupur.

No.HCM/MJS/T-1/92-Estt./ Shri Th. Saimon Singh, Judge, Special Court, ND&PS, Manipur, is transferred and posted as District & Sessions Judge, Thoubal.

He is directed to join his place of posting and take charge from Smt. Binny Ngangom, (i/c) District & Sessions Judge, Thoubal, after handing over the charge of Judge, Special Court, ND&PS, Manipur, to Shri Rother Yumkham.

No.HCM/MJS/T-1/92-Estt./ On promotion on officiating basis, Smt. M. Pemila, Judge, Family Court, Bishnupur, is transferred and posted as Addl. District & Sessions Judge, FTC, Manipur East. She is also directed to hold additional charge of Addl. District & Sessions Court, FTC, Manipur West.

She is directed to join her new place of posting and take charge from Shri W. Tonen Meitei, (i/c) Addl. District & Sessions Judge, FTC, Manipur East and Manipur West, after handing over the charge of the office of the Family Court, Bishnupur, to Shri Ch. Brajachand Singh, Judge, Family Court, Bishnupur.

No.HCM/MJS/T-1/92-Estt./ On promotion on officiating basis, Shri Rother Yumkham, Judge, Family Court, Imphal East, is transferred and posted as Judge, Special Court, ND&PS, Manipur.

He is directed to join his new place of posting and take charge from Shri Th. Saimon Singh, Judge, Special Court, ND&PS, Manipur, after handing over the charge of Judge, Family Court Imphal East, to Dr. Ch. Shantibala Devi, Judge, Family Court, Manipur.

He shall be the first mover.

No.HCM/MJS/T-1/92-Estt./ On promotion on officiating basis, Smt. Binny Ngangom, Judge, Family Court Thoubal, is transferred and posted as Addl. District & Sessions Judge, Crime Against Women (FTC), Manipur.

She is directed to join her new place of posting and take charge from Smt. G. Gaiphulshillu Kabui, (i/c) Addl. District & Sessions Judge, Crime Against Women (FTC), Manipur, after handing over the charge of the office of the Family Court Thoubal, to Shri Salam Imocha Singh, Judge, Family Court, Thoubal, and the charge of District & Sessions Judge, Thoubal, to Shri Th. Saimon Singh.

No.HCM/MJS/T-1/92-Estt./ Dr. Ch. Shantibala Devi, Judge, Family Court Manipur, is directed to hold charge of the Judge, Family Court, Imphal East, in addition to her normal duties.

This Order shall be effective immediately and handing over and taking over of charges is to be completed by 31st May 2018.

By Order etc.

Sd/-
(A. Guneshwar Sharma)
REGISTRAR GENERAL
HIGH COURT OF MANIPUR

F. No. HCM/MJS/T-1/92-Estt./11050-80

Imphal, the 26th May 2018

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1. The Accountant General (A&E), Manipur, Imphal.
2. The Secretary (Law), Government of Manipur.
3. All the District & Sessions Judge, Manipur.
4. The Presiding Officer, MACT/Revenue/Co-operative Tribunal, Manipur.
5. Judge, Special Court, ND&PS, Manipur.
6. Member Secretary, MASLSA.
7. Judge, Special Court, ND&PS (FTC), Manipur.
8. All the Judges, Family Courts, Manipur.
9. Shri Salam Imocha Singh, retired District & Sessions Judge, Thoubal.
10. Shri Ch. Brajchand Singh, retired District & Sessions Judge, Bishnupur.

11. Shri Th. Saimon Singh, Judge, Special Court, ND&PS, Manipur.
12. Smt. M. Pemila, Judge, Family Court Bishnupur.
13. Shri Rother Yumkham, Judge, Family Court Imphal East.
14. Smt. Binny Ngangom, Judge, Family Court Thoubal.
15. Smt. G. Gaiphulhillui, District & Sessions Judge, Imphal East, Manipur.
16. Dr. Ch. Shantibala Devi, Judge, Family Court Manipur.
17. Shri W. Tonen Meitei, Judge, Special Court, ND&PS (FTC), Manipur.
18. The Registrar(Judl.)/Registrar (Vigilance)/(Admn./PM&P), High Court of Manipur.
19. The Addl. District & Sessions Judge, FTC, CAW/Manipur West/Manipur East.
20. The CPC, High Court of Manipur for uploading on the website.
21. The Joint Registrar (Judl. & Bench)/(Admn./PM&P), High Court of Manipur.
22. All the Chief Judicial Magistrate/Civil Judge (Sr. Divn.), Manipur.
23. The Deputy Registrar (Judl.)/(Accounts/Planning)(Admn/PM&P), High Court of Manipur.
24. All the JMFC/Civil Judge (Jr. Divn.), Manipur.
25. The Director, Printing & Stationery Department, Government of Manipur.
- For publication of the Notification in the Gazette.
26. The Principal Secretary to Hon'ble the Chief Justice, High Court of Manipur.
27. The Private Secretary to Hon'ble Mr. Justice N. Kotiswar Singh.
28. The Private Secretary to Hon'ble Mr. Justice Kh. Nobin Singh.
29. The Private Secretary to Registrar General, High Court of Manipur.
30. The Superintendent (Estt – II), High Court of Manipur.
31. The Guard File/Notice Board.

A. Animeshwar Sharma
REGISTRAR GENERAL
HIGH COURT OF MANIPUR